

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O.A. No.60/424/2018  
M.A. No.60/569/2018**

**Date of decision: 31.08.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Gurmit Singh son of Late S. Mangal Singh, age 57 years, presently working as Superintendent Grade-I, Chandigarh Administration Secretariat, U.T. Secretariat, Deluxe Building, Sector-9, Chandigarh. "Group A".

**... APPLICANT**

**VERSUS**

1. Chandigarh Administration through its Home Secretary, Home Department, U.T. Secretariat, Deluxe Building, Sector-9, Chandigarh.
2. The Special Secretary Home, Union Territory, Chandigarh, U.T. Secretariat, Deluxe Building, Sector-9, Chandigarh.

**... RESPONDENTS**

**PRESENT:** Sh. P. M. Kansal, counsel for the applicant.  
Sh. Gagandeep Singh Chhina, counsel for the respondents.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the applicant seeks permission to withdraw this M.A. along with O.A. enabling him to file a fresh one on the same cause of action, with better particulars.
2. Accordingly, the M.A. along with O.A. is disposed of as withdrawn, with the liberty as prayed for.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 31.08.2018.  
Place: Chandigarh.

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